



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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January 28, 2026

**Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Sonpeth Nagari Sahakari Bank Maryadit, Sonpeth, Dist. Parbhani, Maharashtra – Extension of Period**

The Reserve Bank of India had issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Sonpeth Nagari Sahakari Bank Maryadit, Sonpeth, Dist. Parbhani, Maharashtra, vide Directive No. NGP.DOS.SSM 3.No.S403/15-04-395 /2025-2026 dated July 29, 2025, for a period of six months up to the close of business on January 30, 2026.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on January 30, 2026.

3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from the close of business on January 30, 2026, to the close of business on April 30, 2026, subject to review.

4. All other terms and conditions of the Directive under reference shall remain unchanged. The aforesaid extension by the Reserve Bank of India should not per se be construed to imply that Reserve Bank of India is satisfied with the financial position of the bank.

**Press Release: 2025-2026/2002**

**(Brij Raj)**  
Chief General Manager